NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI SUPPLEMENTARY CAUSE LIST DATED 22.09.2022 (THURSDAY)

COURT-II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No.15 of 2021	Anuj Gupta Vs. Stressed Assets Stabilisation Fund & Anr.	Henna George	Siddhartha Barua Praful Jindal-R1
2.	Comp. App. (AT) (Ins) No. 24 of 2021	Dinesh G. Jaiswal Vs. Punjab National Bank & Anr.	Purushottam Kumar Jha	Aditya Dewan-R1 & R2

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By order of Hon'ble Chairperson

-sd/-

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